

(b) if so, the details thereof; and

(c) the time by which these are likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) to (c). Yes, Sir. Government of Andhra Pradesh have informed that they have proposal for establishment of 10 base Hospitals as a long terms strategy for disaster relief in Andhra Pradesh.

**Alleged Irregularities in Kendriya Vidyalyaya Sangathan**

4140. PROF. RASA SINGH RAWAT:  
SHRI RAJENDRA AG-  
NIHOTRI:  
SHRI RABI RAY:  
SHRI RAMASHRAY PRASAD  
SINGH:  
SHRI MUHIRAM SAIKIA:  
  
DR. LAXMINARAYAN PAN-  
DEYA:  
SHRI SANTHOSH KUMAR  
GANGWAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the attention of the Govern- ment has been drawn to the newspaper report appearing in the "Rashtriya Sahara" of November 14, 15 and 17, 1991 regarding alleged irregularities in the Kendriya Vidyalyaya Sangathan;

(b) if so, the facts and the details thereof;

(c) the reaction of the Government thereto; and

(d) the steps taken/proposed to be taken by the Government in the matter.

THE MINISTER OF HUMAN RE- SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (d). The matter reports in the 'Rashtriya Sahara' between 14th to 17th November, 1991 relate to admissions under special dispensation at the cost of higher priority children, and various routine admin- istrative matters.

As regard admissions under special dispensation, these are given over and above and admissible class ceiling and, therefore, do not affect the eligible category of children.

Admissions on special dispensation were discontinued in the year 1987-88. The position was reviewed by the then Chairman in July 1988 and it was decided that admis- sions by Special dispensation should be possible in the larger social considerations. It was decided that the requests relating to Government servants and public sector employees as well as of peoples' represen- tatives would be given due consideration while cases requiring compassion will re- ceive sympathetic consideration.

The special dispensation admissions were again stopped during April-December 1990. Again in December 1990, the then Chairman, Kendriya Vidyalyaya Sangathan, reviewed the provision to exercise discre- tionary powers, observing that due weight- age has to be given to the recommendations of the Hon'ble Members of Parliament who are supposed to make these in public inter- est.

It has now been decided that the special dispensation would continue to be exercised in deserving cases by the Commissioner with the prior approval of the Chairman. However the entire issue is being reviewed once again before the commencement of the next academic session.

The other references are to routine

administrative matters. The Government is always willing to discuss matters with Kendriya Vidyalaya Sangathan employees' Associations with a view to looking into their genuine grievances so that appropriate solutions could be arrived at. The Chairman of the Kendriya Vidyalaya Sangathan has recently held meetings with different associations representing Kendriya Vidyalaya Sangathan employees.

### **Train between Dindigul and Bangalore**

4141. DR. V. RAJESHWARAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to introduce a train between Dindigul and Bangalore to cater to the needs of passengers there;

(b) if so, when; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) Due to lack of commercial justification.

[*Translation*]

### **Airbus service from Delhi to Udaipur**

4142. SHRI BERULAL MEENA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to start Airbus service from Delhi to Jaipur and Udaipur to improve the tourism problems; and

(b) if so, when and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Jaipur and Udaipur airports are not equipped for Airbus aircraft operations. The capacity presently provided over Delhi-Jaipur and Delhi-Udaipur sectors is sufficient to cater to the tourist demand over these sectors.

[*English*]

### **Thiruvananthapuram as International Airport**

4143. SHRI K.P. UNNIKRISHNAN: SHIR KODIKUNNIL SURESH:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state the allocation made in 1991-92 for the development of the Thiruvananthapuram airport as an International Airport?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): Rs. 7.93 crores have been allocated during 1991-92 for the development of Thiruvananthapuram airport as an International Airport.

### **Airport in Kanyakumari**

4144. SHRI N. DENNIS: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to open an airport in Kanyakumari in Tamil Nadu; and

(b) if so, the details thereof?